Annexure-7

Name of the Corporate Debtor: UTM Packaging (India) Private Limited; List of creditors as on: 21.04.2021 **Date of commencement of Liquidation**: 05.02.2021;

List of other stakeholders, if any (other than financial creditors and operational creditors)

						- ,						-		(Ar	nount in ₹)
SI. No	stakeholder	stakeholder s	No.	Details of claim received		Details of claim admitted							Amount of any mutual	claim	Amount of claim	Remarks , if any
•		(preference shareholder s / equity shareholder s / partners / others)				Amount of claim admitted	of claim		Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	of claims		dues, that may be set off	rejected	under verification	
1	Tika Ram Goyal	Equity Shareholder	06746757	-	-	-	-	-	-	-	-	-	-	-		Although no claim have been received from Mr. Tika Ram Goyal being shareholder post public announcement made on 09.02.2021, but by virtue of being shareholder of the Corporate Debtor, he has been inducted in the list of stakeholder.
2	Sapna	Equity Shareholder	07572663	-	-	-	-	-	-	-	-	-	-	-	-	Although no claim have been received from Mrs.

at

							Sapna being the shareholder post public announcement made or 09.02.2021, but by virtue of being the shareholder of the Corporate Debtor, she has beer inducted in the
							inducted in the list of stakeholder.





Rajan Das Gupta Liquidator IBBI Reg. No: IBBI/IPA-01/IP-P0 1094/2017-18/11804 N-103 LGF, Greater Kailash - I, New Delhi – 110048 rajandgupta@gmail.com

Date: 21.04.2021 Place: New Delhi